

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.385/2002

Friday, this the 15th day of February, 2002

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Mr. M.P. Singh, Member (A)

Shri Ombir Singh
S/O Late Shri Kalyan Singh
R/O D1/15, Lodi Colony
New Delhi-3

..Applicant

(By Advocate: Shri N.L.Singh)

Versus

1. Union of India
through its Chief Secretary
Ministry of Human Resource Development
Shastri Bhawan, New Delhi
2. The Secretary
Department of Secondary &
Higher Education
Ministry of Human Resource Development
Shastri Bhawan, New Delhi

..Respondents

O R D E R (ORAL)

By Hon'ble Mrs. Lakshmi Swaminathan, VC (J):

We have heard Shri N.L.Singh, learned counsel for applicant.

2. The impugned order in the present application is the Office Memorandum issued by the respondents dated 11.12.2001 which reads as follows:-

"With reference to his representation dated 20.11.2001 regarding his appointment as Stenographer Grade 'C', Sh. Ombir Singh, Stenographer Grade 'D' is informed that he was considered for appointment as Stenographer Grade 'C' against Select List vacancy for the year 1999, but was not found fit for promotion by the D.P.C. (Group 'B')"

3. One of the contentions raised by the learned counsel for the applicant is that the above order is not

Yours

a speaking order. We are unable to agree with this contention because it has been clearly mentioned in that order that the DPC has considered the applicant's case for appointment as Stenographer Grade "C" against the Select List vacancy for the year 1999, but had not found him fit for promotion.

4. When we were dictating the order on merits and were about to dismiss the application, as there is no merit in the same, at this stage, after advancing detailed arguments, Shri N.L.Singh, learned counsel seeks permission to withdraw the OA. In the circumstances, we do not think it will be necessary to complete the order as the applicant's counsel seeks to withdraw the OA, as he has realized that there is no merit in this application. OA fails and is dismissed as withdrawn.


(M.P. Singh)
Member (A)

/sunil/


(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)